

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 09th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 326/2014(CZ) (M.A.No.1020/16)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Veer Kumar Jain, Adv. Mr. Sachin K Verma Adv.	
2.	Original Application No. 61/2017(CZ) (M.A.No.287/17) (M.A.No.288/17) (M.A.No.352/17) (M.A.No.402/17) (M.A.No.479/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
3.	Original Application No. 103/2017(CZ) (M.A.No.454/17) (M.A.No.470/17) (M.A.No.471/17)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
4.	Original Application No. 90/2017(CZ) (M.A.No.448/17) (M.A.No.449/17) (M.A.No.450/17) (M.A.No.451/17) (M.A.No.452/17)	Tikam Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. Mr. Amit Shrivastava, Adv.	
5.	Original Application No. 11/2017(CZ) (M.A.No.336/17)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv. Mr. H.Y.Mehta, Adv. Mr. Sachin K. Verma, Adv. Mr. Furqan Khan, Adv. Mr. Basit Khan, Adv.	
6.	Original Application No. 66/2015(CZ) (M.A.No.121/17)	Rizwan Pathan & Ors. Vs District Collector Sehore & 3 Ors	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
FOR ADMISSION				
7.	Original Application No. 110/2017(CZ)(THC) (W.P.No.19470/14)	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv.	
8.	Original Application No. 111/2017(CZ)(THC) (W.P.No.19581/14)	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	

9.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv.	
10.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv.	
11.	Original Application No. 114/2017(CZ)(THC) (W.P.No.19588/14)	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv.	
12.	Original Application No. 121/2017(CZ)(THC) (W.P.No.6687/16)	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv.	
13.	Original Application No. 122/2017(CZ)(THC) (W.P.No.13787/16)	Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv.	
14.	Original Application No. 125/2017(CZ)(THC) (W.P.No.7870/17)	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv.	
15.	Original Application No. 126/2017(CZ)(THC) (W.P.No.7920/17)	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv.	
16.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv.	
17.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv.	
18.	Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)	Suvidha Seva Santhan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	
19.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) (M.A.No.458/17) (M.A.No.459/17)	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C.Sharma	Mr. Ajay Gupta, Adv.	
20.	Appeal No. 33/2017(CZ) (M.A.No.478/17)	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv.	
AFTER NOTICE				
21.	Original Application No. 81/2017(CZ) (M.A.No.410/17) (M.A.No.411/17)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv.	

			Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr. Vashistha Narayan Dubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Hasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLETION OF PLEADING				
22.	Original Application No. 79/2015(CZ)	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv. Ms. Parul Bhadhoria Adv. Mr. Sandeep Singh, Adv.	
23.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corp.& Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
24.	Original Application No. 97/2017(CZ)	Arvind Patidar Vs State of M.P. & 2 Ors.	Mr. Kaustubh Pathak, Adv.	
25.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri(MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma,Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. DharamveerSharma,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
26.	Original Application No. 143/2015(CZ) (M.A.No.1066/16)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
27.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in